

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 07.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/IB/6/2021
NAME OF THE COMPANY	Agarwal Spohge and Energy Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Abhishek Steel & Power Ltd
NAME OF THE RESPONDENT(S)	Agarwal Spohge and Energy Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Rajeev Ratna, counsel for the Petitioner/Operational Creditor appeared through video conference. He is directed to issue notice to the Respondent/Corporate Debtor for appearance and for making submissions and file proof of service of the same in the registry.
3. Put up the matter on 05.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL